



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/3603/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Indira Barman,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 15th July, 2019.

Sub:- **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJ(S) 3246 Dated, Tezpur, the 08.07.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 12.07.2019 alongwith head quarter leave permission w.e.f. the evening of 11.07.2019 till the morning of 15.07.2019, has been granted/
rejected.

Yours faithfully,

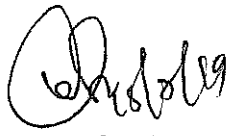
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/3604/A, dated 15.07.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
Rosen